

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 146
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd	...	Applicant/Petitioner
Vs		
Prabhu Shanti Real Estate Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 01.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Respondent : Mr. Sumesh Dhawan for Joginder Singh Lather
(Ex Director of Corporate Debtor)
For Home Buyer : Ms. Balvinder Ralhan, Advocate

ORDER

List the matter for hearing on 16.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)